

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

APPEAL NO. 138 OF 2016

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

APPEAL NO. 308 OF 2016 AND

APPEAL NO. 209 OF 2017

Dated: 4th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

Haryana Power Purchase Center

.... Appellant(s)

Vs.

Jhajjar Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya**

Counsel for the Respondent(s)

**: Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1**

**Mr. Hemant Sahai
Mr. Abhishek Kumar
Ms. Himangini Mehta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Kartikey Tripathi for R-2**

**Mr. Venkatesh
Mr. Vikas Maini
Mr. Sandeep Rajpurohit for R-3**

APPEAL NO. 138 OF 2016

:

Jhajjar Power Ltd. Appellant(s)
Vs.
Uttar Haryana Bijli Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-1 & 2

Mr. Hemant Sahai
Mr. Abhishek Kumar
Ms. Himangini Mehta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Kartikey Tripathi for R-3

Mr. Venkatesh
Mr. Vikas Maini
Mr. Sandeep Rajpurohit for R-4

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai
Mr. Abhishek Kumar
Ms. Himangini Mehta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Kartikey Tripathi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2 & R-3

Mr. Venkatesh
Mr. Samarth Kashyap
Mr. Vikas Maini
Mr. Sandeep Rajpurohit for R-4

APPEAL NO. 308 OF 2016

Jhajjar Power Ltd. **Appellant(s)**
Vs.
Tata Power Delhi Distribution Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Hemant Sahai
Mr. Abhishek Kumar
Ms. Himangini Mehta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Kartikey Tripathi for R-1

Mr. Venkatesh
Mr. Sandeep Rajpurohit
Mr. Vikas Maini
Mr. Samarth Kashyap for R-4

APPEAL NO. 209 OF 2017

Tata Power Delhi Distribution Ltd. **Appellant(s)**
Vs.
Jhajjar Power Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai
Mr. Abhishek Kumar
Ms. Himangini Mehta

Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Kartikey Tripathi

Counsel for the Respondent(s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1

Mr. Venkatesh
Mr. Sandeep Rajpurohit for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **03.10.2018.**

(S.D. Dubey)
Technical Member

ts/js

(Justice Manjula Chellur)
Chairperson